

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

To

The Registrar National Judicial Academy,
Bhopal.

No:- 62266/GS Dated: 12-3-18

Sub:- Regarding nomination of Judicial Officers for NJA Programmes scheduled to be held in March April and May, 2018.

Sir,

In continuation to this registry letter No. 61565/GS dated 08.03.2018, I am desired to inform your goodself that Shri Abdul Rashid Malik, Director, J&K State Judicial Academy, Jammu has also been nominated to the NJA Programme P-1090 i.e. the Regional Conference (North Zone) at Chandigarh Judicial Academy, Chandigarh scheduled to be held on 17.03.2018 to 18.03.2018.

Yours faithfully,



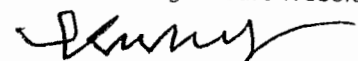
(Permod Kumar)

Deputy Registrar(G.S.)

No:- 62267-80/GS Dated:- 12-3-18 -laxf
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Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Director, Chandigarh Judicial Academy, Sector 43-D, Chandigarh.
4. Shri Abdul Rashid Malik, Director J&k State Judicial Academy, Jammu for information and necessary compliance.
- ✓ 5. CPC e-Courts, High Court of J&K for uploading on the High Court Website



Deputy Registrar (G.S.)

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